

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 27

IA 5555/2023 IN C.P. (IB)/1802(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s AURO GOLD
JEWELLERY PRIVATE LTD**

Section 7 of the Insolvency and Bankruptcy Code, 2016 and Rule 11

ORDER

Adv. Rakesh Gupta for the Applicant present through VC.

IA 5555/2023

Ld. Counsel for the Applicant seeks time to bring on record certain judicial pronouncements on the issues of the evidences of crime.

The Proxy Counsel appearing for the Enforcement Directorate informs that arguing Counsel is pre-occupied in another matter in another Court and seeks Passover. List this matter on Board on **17.05.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh